CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No. 946/2011 In O.A. No. 1259/1992



New Delhi, this the 4th day of May, 2012

HON'BLE MRS. MEERA CHHIBBER, MEMBER (J) HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)

Shri Vijay Kumar Pathak S/o Shri P.C. Pathak Working under Dy.CMM Northern Railway, Stores Depot, Shakurbasti.

...Applicant

By Advocate: Mrs. Meenu Mainee.

Versus

Union of India: Through

- Shri H.C. Joshi
 General Manager,
 North Central Railway,
 Allahabad.
- Shri R.S. Sharma
 DRM,
 North Central Railway,
 Jhansi.
- Shri S.P. Bhardwaj
 DRM,
 North Central Railway,
 Agra.

..Respondents

By Advocate: Shri V.S.R. Krishna.

ORDER (ORAL)

Mrs. Meera Chhibber, Member (J)

It is stated by the counsel for the applicant that the directions given in the OA by this Tribunal have already been complied with by the respondents. In view of above, this CP has become infructuous. The same is accordingly dismissed. Notice is discharged.

(Mrs. Manjulika Gautam) Member (A)

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(Mrs. Meera Chhibber)
Member (J)